

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 254 of 1996.

Monday this the 1st day of July 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Yesudanam,
Temporary Status, Group 'D',
Mail Motor Service,
Kochi-682 016.

.. Applicant

Vs.

1. The Manager,
Mail Motor Service,
Ernakulam,
Kochi- 682 016.

2. The Chief Post Master General,
Kerala Circle,
Thiruvananthapuram.

3. The Postmaster General,
Central Region,
Ernakulam,
Kochi- 682 016.

.. Respondents

(By Advocate Shri TR Ramachandran Nair, ACGSC)

The application having been heard on 1st July 1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is
entitled to be considered for appointment as Chowkidar in

a vacancy, currently available under 1st respondent.

Learned Standing Counsel for respondents submitted that the vacancy available at the time when the application was filed, was a vacancy intended for a member of Scheduled Castes. He submits that another vacancy is available now, and that applicant will be considered against that and appropriate orders passed. We record the submission and dispose of the application. No costs.

Monday this the 1st day of July 1996.

A
A. Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

H
H. Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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